

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 32860/2017

RAJ KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.120451/2017-CONDONATION OF DELAY IN FILING and IA
No.120452/2017-EXEMPTION FROM FILING O.T. and IA
No.16848/2018-DELETING THE NAME OF RESPONDENT)

Date : 21-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Ritu Reniwal, Adv.
Ms. Shalu Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 have been served but no one has
entered appearance.

Application for deletion of respondent Nos.4 to 11 has
already been processed for listing before the Hon'ble Judge in
Chambers. Await orders.

KAPIL MEHTA
Registrar
21.2.2018

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